

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL SESSIONS JUDGES DWARKA COURTS AS ON 29.02.2020

Sl. No.	ADDL. SESSIONS JUDGES	SOUTH WEST DISTRICT																Total			
		Culpable Homicide	306 IPC	304-B IPC	364-A IPC	NDPS	Drugs and Cosmetics Act	MACOCA Act	SC/ST Act.	Company Act	Other Sessions Cases	CrI. Appeals	CrI. Revision	CrI. Comptt. Cases	Electricity Cases	Misc case	POCSO Act		Criminal Misc. Applications	Gang Rape/Sexual Assault Cases	Rape/Sexual Assault Cases
1.	Sh. Narottam Kaushal, D&SJ (S-W)									2	64	100									166
2.	Ms. Purva Sareen, ASJ-01	6								9	1		1				230				247
3.	Sh. Sonu Agnihotri, ASJ-02	124	18	35	4		1		57	278	63	49	26								655
4.	Sh. Vidya Prakash, ASJ-03	123	14	31	5					307	44	38	2		2						634
5.	Sh. Pritam Singh, ASJ-04									3			2			251					256
6.	Ms. Gomati Manocha, ASJ-05	1			1					1	3		1			263		1			271
7.	Sh. Ajay Goel, Spl Judge (NDPS)	22		4	1	94				23	92	61									297
8.	Ms. Geetanjali Goel, ASJ (SFTC)										135	58								15	365
9.	Sh. Mukesh Kumar, ASJ (Electricity)													4055				3			4058
	Total	276	32	70	11	94	1	2	57	66	623	402	306	32	4055	2	744	4	15	157	6949

NOTE:-THE PENDENCY IS PREPARED AS PER MONTHLY DISPOSAL STATEMENT RECEIVED FROM THE CONCERNED COURTS.

Figure is not added in the pendency.

CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF ADDITIONAL DISTRICT JUDGES DWARKA COURTS AS ON 29.02.2020

S. No.	ADDL. DISTRICT JUDGES	Regular Civil Suits	Commercial Civil Suits (CS (Comm.))	Applications Under Arbitration & Conciliation Act.	Trust Act	Application u/s 27 & Sec. 44/45, 38 of DRCAct.	Misc. Application	Guardian ship Act case	Mental Health Act.	Execution	LAC . Misc. application	Counter Claim	I.P.R /Trade Mark	Election Petitions	Contempt	Succession Certificate Case	Review Petition	Misc. Execution	Regular Civil Appeals	Misc. Civil Appeals	Appeal against Misc. Order	Adoption Cases	Others/TA & Misc. Applications	Appeal under Arbitration & Conciliation Act	OMP (1)Comm-76	OMP (COMM)	Execution (LAC)	Land Acquisition (incl. Ref. u/s 18 & u/s 31(2) of the LAC Act.	Probate	MACT/Indust. Dispute	Total
1	Sh. Narottam Kaushal, D&SJ (S-W)	17		267		1				3									38		4		22								352
2	Dr. Sumedh Kr. Sethi, PO MACT						212			73																				2314	2599
3	Sh. Harish Dudani, DJ (Commercial Court)		334							667																					1329
4	Dr. Vijay Kr. Dahiya, ADJ-01	673		8	1		37			238								3	63	6											1037
5	Sh. H S Jaggi, ADJ-02	648		9			70	20	1	156	6		2		3			7	35	1											1138
6	Sh. Tarun Yogesh, ADJ-03	844	1	6			13			274		20			5			2	45	5						2					1217
8	Sh. Mohinder Virat, ADJ-04	543	1	1			3	1			54	12			2	1	1		26	4						23	03	436	56		1167
9	Sh. Balwant Rai Bansal, ADJ-05	686					24			201		12			3				8												934
	Total	3411	336	291	1	1	359	21	1	1612	60	44	2		13	1	1	12	215	16	4		22		25	339	479	59	134	2314	9773

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CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF SPL. M. M. (NI Act.) DWARKA COURTS, NEW DELHI AS ON 29.02.2020

S. No	NAME OF JUDL. OFFICER	Jurisdiction	MCD	NDMC	O S Cases	138 NI Act.	Plea Bargaining	Total
1	Sh. Sukhman Sandhu, MM-01	U/s NI Act.				6682		6682
2	Sh. Animesh Bhaskar Mani Tripathi, MM-02	U/s NI Act.				6599	2	6601
3	Ms. Tarapreet Kaur, MM-03	U/s NI Act.				6571	4	6575
4	Sh. Umesh Kumar, MM-04	U/s NI Act.				6819		6819
5	Sh. Avneesh Kumar, MM-05	U/s NI Act.				6651		6651
6	Sh. Pranat Kumar Joshi, MM-06	U/s NI Act.				6569		6559
7	Ms. Priyanka Rajpoot, MM-07	U/s NI Act.				6688		6688
8	Ms. Uditia Jain, MM-08	U/s NI Act.				6287		6287
9	Sh. Mridul Gupta, MM (MCD)	U/s NI Act /MCD	126	4		6221	1	6352
10	Evening Courts 1 to 8 (NI Act)	U/s NI Act.				16364		16364
	TOTAL		126	4		75451	7	75578

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9	Ms. Richa Gulsain Solanki, MM-07	235	1	13	97																		4	51							406
	Chhawla	595		11	237	1	2																3	61							911
	Other PS													2409																	2409
10	Ms. Shivani Chauhan, MM	792		368	11																										1292
11	Ms. Charu Dhankar, MM	763		643	5		26																								1705
12	Ms. Meenu Kaushik, MM	695		613	15		12																								1521
13	Ms. Manisha Tripathy, MM	649		694	1		12																								1534
14	Evening Courts (1 to 8)																														932
	TOTAL	10936	13	2318	299	3034	1	546	50	4	1	1	1	12853	6		753	23	17	973	120	417	36	2198	24	2				35341	

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CONSOLIDATED STATEMENT SHOWING THE JUDGEWISE PENDING CASES OF THE COURTS OF CIVIL (DJS) DWARKA COURTS AS ON 29.02.2020

Sl. No.	NAME OF THE JUDICIAL OFFICERS	Civil Suits	Eviction Petts under DRC Act.	App. u/s 27 & Sec. 44/45 of DRC Act.	Appeals against Misc. Orders (MCA)	Appeals against Final order/Decree (RCA)	Petition for insolvency	Contempt Petition	Guardianship cases	Others Misc. Application/Case	U/s 372 of Indian Succession Act	Small Cause Cases	Counter Claim	Misc. Execution Cases.	Execution	TOTAL
1	Ms. Ruchika Singla, SCJ/RC	651	22	2	5	16				37					126	859
2	Vacant Court of JSCC-ASCJ-Gdn. Judge	799			2	10		14	9			2	8	43	127	1014
3	Sh. Babru Bhan, ACJ-CCJ-ARC	373	30	1						22	152				119	697
4	Ms. Medha Arya, Civil Judge	743						2		29			11	3	277	1065
	TOTAL	2566	52	3	7	26		16	9	88	152	2	19	46	649	3635

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